

**Closure of Khandsari Units in U.P. due to imposition of levy on Khandsari**

\*300. SHRI S. N. MISRA:  
SHRI NIMBALKAR:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it has come to the notice of the Government that after the imposition of levy on Khandsari in Uttar Pradesh 1300 Khandsari Units have been closed,

(b) whether the U.P. Khandsari Manufacturers Association have approached the Central Government to interfere and to withdraw the Khandsari levy to save the industry, and

(c) if so, the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE). (a) 652 Khandsari Units had closed, but 231 of them later started crushing again.

(b) and (c). It is understood that representatives of some Khandsari manufacturers had approached the U.P. Government, the appropriate authority, which took the basic decision for review of the policy of levy on Khandsari. The U. P. Government, after careful consideration, have decided to make no change in their decision.

**Nagarjuna Sugar Project**

\*301. SHRI C. JANARDHANAN Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) the present stage of the works in Nagarjunasagar Project; and

(b) the details thereof and Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) and (b). The work on the Nagarjunasagar dam has been completed. Work on the 91 km length of the right bank canal and 115 km length of the left bank canal has been completed, and waters let down for irrigation. Work in the other reaches of the canals is in progress.

The completion of the Project has been delayed due to rise in cost and non-availability of adequate funds.

**Offer of aid from Poland for Fishing Industry**

2759. SHRI G. Y. KRISHNAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Poland has offered to organise a shipping construction and research centre in India to carry out a fishing survey of the Indian coast as a prelude to the establishment of a fishing survey of the Indian coast unit; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) Poland has offered to carry out fisheries survey on the North West coast of India involving payment of cost thereof. Poland has also offered to assist India in regard to setting up of a Trawler Construction Yard in Kerala State.

(b) The proposals were discussed at the meeting of the Working Group on Fisheries and Agriculture during the Second Session of the Indo-Polish Joint Commission held in New Delhi in January, 1975. In regard to survey, it was mutually agreed that a meeting of Fisheries Experts from both sides should first be held to discuss the survey programme, type of Exploratory Fishery Survey Vessel and details of